

श्री राजीव रंजन-1
श्री 22

(9) (8)

Declaration of Assets and Liabilities

Year 2022-2023

I, Sandeep K. Pandey son/daughter/wife of Navnita Devi Pandey
aged 53 years, belonging to Bihar Legislative Assembly patn
service and presently working as Office Attendant (Farash)
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash		Navnita Pandey	Mohi + Raj	Mayank	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
(III)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil
(V)	Motor Vehicles (details of make, etc.)	Passenger Pro 9644	Nil	Nil	Nil	Nil
(VI)	Jewellery (give details of weight and value)	Gold 10 gram 150g silver	Gold 50g Silver 250 gram			
(VII)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Signature

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMFPP9751B	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

C. Personal Detail

GPF/GPF/PRAN No. :-

PTS/BLA-1114

Gender :-

M (M/F)

Date of Birth :-

02/01/1970 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Sandeep Pandey*

Name of Employee: Sandeep Pandey

Designation: Office Attendant Assembly Floor

Department: Legislative Assembly Bihar Patna

Caretaker Section Bihar

Place: Patna

Date: 15-2-23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.